notification S.O. 123 (E) dated 14.2.2000 publishing the Noise Pollution (Regulation and Control) Rules, 2000.[Placed in Library. See No. LT.1834/00]

## Report and Accounts (1998-99) of the Rashtriya Mahila Kosh, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): Sir,I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rashtriya Mahila Kosh, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT.1777/00]

## Report and Accounts (1998-99) of the National Centre for Plant Genome Research, New Delhi and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Centre for Plant Genome Research, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT.1778/00]

## Reports (1998-99) of the Comptroller and Auditor General of India and Appropriation Accounts (1998-99) of Postal and Telecommunication Services

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): Sir, I lay on the Table, under clause